## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.50(MAH)/2016 CA No. 80/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES: Shri Shyam Haribhau Sapkal

V/s

M/s. The New Akot Cotton Ginning & Pressing Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

**DESIGNATION** 

SIGNATURE

## **Order**

C.A. 80 of 2016

Dated: 03.10.2016

IN

## C.P. No. 50/397-398/CLB/MAH/2016

- 1. The matter is listed today i.e., 03.10.2016 to dispose of C.A. 80 as mentioned by the applicant.
- 2. However, neither the applicant nor the Respondent are present. As a consequence, C.A. 80 is adjourned Sine Die.
- 3. Records of the case have revealed that vide an order dated 21.00.2016 of NCLT the C.P. and C.A (111) have already been kept for hearing on 18.10.2016.
- 4. The date so already announced shall stand as it was; with-out any change.

Sd/-

Shri M.K. Shrawat

Member (Judicial)